



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Thursday,4th August 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	I.A.(Civil)/137/2020 in Arb.P./35/2016	SAMADEET BARUAH <b>Versus</b> M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	
	<b>WITH</b> Arb.P./35/2016	PABITRA JIBAN BARUAH <b>Versus</b> M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MR.C CHAKRABORTY MS.S KAKATI	
2	Arb.P./11/2022	MANI SHANKAR DAS <b>Versus</b> DEBABRATA BORDOLOI	MR. B. DUTTA MR. S DEKA MS. J BORO MR J DAS	
3	Arb.P./12/2022	SPACETECH PROJECTS AND SYSTEMS PVT LTD <b>Versus</b> NUMALIGARH REFINERY LTD	MR. S SHARMA MS G M THAKUR	
4	Arb.P./17/2022	ABHIJIT SAIKIA <b>Versus</b> HARMOHAN KUMAR AND ANR	MR. S K GOSWAMI MR. R SHARMA	
5	CrI.Pet./134/2022	MD. JIARUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K SINGHA MRS. P BARUAH MR K K S ROY MR S GAUTAM	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 04/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MS. B BHUYAN	18-07-2022	To	05-08-2022
3)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
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**[AT 11:00 AM ]**

**BEFORE:**

**JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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### ORDERS

1	CRP/55/2014	KAMAL KISHORE DAS <b>Versus</b> SMTI NILIMA ADHIKARY and 11 ORS	MS.N MITRA MS.D DEVI MR.R DEY	
2	WP(C)/6778/2016	MD. ABU SIDDIQUE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.D P CHALIHA MR.U P CHALIHA	GA, ASSAM
3	I.A.(Civil)/3645/2017 in WA/239/2017	SRI JOY KISHAN SURANA and ANR <b>Versus</b> THE STATE OF ASSAM and 108 ORS	MR. I CHOUDHURY MR. A K BARUAH MR. S BISWAKARMA MS. G DAS	MRS J M KONWAR MR. R KALITA MR. S SAHU (R107) MR. R SALOI SC, ELEMENTARY EDUCATION MS S NEWAR
	<b>WITH</b> WA/239/2017	SRI JOY KISHAN SURANA and ANR <b>Versus</b> THE STATE OF ASSAM and ANR	MR.I CHOUDHURY MR.A K BARUAH MR.S BISWAKARMA MS.G DAS	MRS J M KONWAR MR. R KALITA MR. N J KHATANIAR (R6) MR. S SAHU MR. R SALOI SC, ELEMENTARY EDUCATION MS S NEWAR
4	WP(C)/4322/2017	MANOSHA SARKAR <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.R S CHAUHAN	GA, ASSAM

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**[AT 11:00 AM ]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	WP(C)/6519/2016	BABUL AHOM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.R P HAZARIKA	GA, ASSAM
2	Tr.P.(C)/55/2017	SUNITA SARKAR <b>Versus</b> RAJU MAZUMDAR	MR.S C BISWAS MS.K L R YANTHAN MRS.J BORAH MDE AHMED	
3	WP(C)/4080/2017	DR. ALOKESH CH. ROY <b>Versus</b> THE STATE OF ASSAM	MR.M J BARUA	GA, ASSAM MR.A MANNAF (R-3) MR.B GOGOI (SC, DEPARTMENT OF HEALTH) MRA K AHMED (R-3) MR.J ALAM (R-3)
4	CRP(IO)/48/2020	MUKTINATH SONOWAL (CHUTIA) <b>Versus</b> SARIFAT ALI AND ANR.	MR. R J BORDOLOI MR. A BURAGOHAIN MR. R ALI	MR. B J GHOSH (r-1) MR H RAHMAN (r-1) MR. B HAZARIKA (r-1)

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